

mirably for development as a port and with suitable dredging initially and with minimum maintenance dredging thereafter, the creek can be developed into a deep water port capable of eventually berthing 100 ships.'

Koyana plant is a distant of 35 miles from this place. The hills on both sides of the port are an advantage from defence point of view. West Coast railway line would be passing from a distance of 25 miles to 30 miles from this place. Jetty for vessels has been constructed at this port by State Government by spending lakhs of rupees. There is ample land on both sides of creek and that too on the healthiest plateau of Konkan. Cheap labour is also available.

I, therefore, request the Hon. Minister of Shipping and Transport to consider the feasibility of converting Dabhol Port into a major port and appoint a committee to study this project. I may mention here that the steps as suggested, if taken immediately, will have a solubrious effect on the minds of people of Konkan who have been ignored and totally neglected in all respects during all the years.

(v) ALLEGED MIS-RECORDING OF INFORMATION re RELIGIOUS AND LINGUISTIC MINORITIES IN THE RECENT CENSUS:.

SHRI G. M. BANTAWALLA (Ponani): Mr. Deputy-Speaker, Sir, the recent 1981 Census was the 12th in the decennial series of data on population in India. It is rather unfortunate that this massive operation, which will form the basis of all planning exercises, suffers from serious drawbacks with respect to full coverage and accuracy of recorded information. There are widespread complaints of irregularities in the nature of omissions and recordings contrary to information given, particularly with respect to religious and linguistic minorities.

While there are serious complaints of enumerators not having visited a number of villages and localities, many have used blank paper sheets of paper. There are complaints of columns being wrongly filled, left blank or filled in pencil.

Urdu has been the worst victim. In UP for example, a large number of enumerators insisted on recording no language other than Hindi on the plea that Hindi is the official language. In view of the increasing number of complaints from all over the country that Urdu has not been recorded as mother tongue, General-Secretary of Anjuman-e-Tarqqi-e-Urdu, has demanded a fresh Census and revision of the linguistic column throughout the country.

I have to urge upon the Government to take steps to varyify and revise, and to ensure accuracy and adequacy of information relating to religious and linguistic minorities in general and with respect to Urdu in particular. I request the Government to make a statement in the House.

(vi) REPORTED RISE IN PRICES OF VANASPATI.

SHRI ARJUN SETHI (Bhadrak): Sir, under rule 377, I wish to raise the following:

It is reported that the prices of Vanaspati have been increased by the Vanaspati manufacturers unilaterally by Rs. 3.15, to Rs. 210.40 per tin of 16.5 Kgs. This hike has come after a lapse of only one month. This is done by the manufacturers when talks are being continued between Government and manufacturers. Hence I urge upon the Government to see that steps are taken to protect the interests of the consumers by importing sufficient quantum of imported oil and making proper distribution of the available stocks in the country.